GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2821 ANSWERED ON:30.03.2012 STORAGE OF MEDICINES AND INJECTIONS Ray Shri Bishnu Pada

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Deputy Drug Controller, New Delhi had issued any directive through a letter to the Andaman and Nicobar Administration about medicines, injections and storage area;
- (b) if so, the date when said directive was issued;
- (c) whether there is proper ventilation in GB Pant Central Store and the said store is free from dampness;
- (d) if so, the temperature at which antibiotics, injections, syrups, vitamins and capsules are supposed to be stored and the temperatures at which the said items were kept;
- (e) the temperatures at which Sera toxins, toxoide and other vaccines are supposed to be stored and the temperatures at which the said items were kept; and
- (f) the damage likely to be suffered due to not storing of said items at proper temperatures?

Answer

THE MINISTER OF	HEALTH AND	FAMILY WELFAR	E (SHRI GHULA	M NABI AZAD)

(a): No.

(b): Does not arise.

(c): Yes.

(d)&(e): All drugs are stored at specified temperatures.

(f): Does not airse.